

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 27th August, 2024

No.HC.VII-150/2024/8711/A: The Gauhati High Court has been pleased to transfer the civil, criminal and MAC cases except Matrimonial cases to the courts of Presiding Officer of Industrial Tribunals of Kamrup (M), Cachar and Dibrugarh as well as to the Labour Courts of Kamrup (M) and Dibrugarh, for disposal, wherever the pendency of cases is less.

By Order,
Sd/-Utpal Rajkhowa
REGISTRAR (VIGILANCE)

Memo No.HC.VII-150/2024/8712-8720/A

Dated 27.08.2024.

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Kamrup (M)/ Cachar, Silchar/ Dibrugarh.
5. The Presiding Officer, Industrial Tribunal, Kamrup (M)/ Cachar, Silchar/ Dibrugarh.
6. The Presiding Officer, Labour Court, Kamrup (M)/ Dibrugarh.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
- ✓ 8. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI